

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, COURT-II

25. C.P. (IB)/115(MB)2020

CORAM:

SHRI ANIL RAJ CHELLAN
HON'BLE MEMBER (T)

SHRI KULDIP KUMAR KAREER
HON'BLE MEMBER (J)

**ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE
NATIONAL COMPANY LAW TRIBUNAL ON 02.02.2024**

NAME OF THE PARTIES: - J J Poly Impex Private Limited

Section: 10 of the Insolvency and Bankruptcy Code, 2016

ORDER

Adv. Pulkit Sharma a/w Adv. Sagar Vichare i/b Adv. Abhishek Adke appeared for the Petitioner/Applicant. Counsel for the applicant wants to place on record list of pending litigations, if any. Let the same be done well before the next date of hearing. List this matter on **27.02.2024**.

Sd/-
ANIL RAJ CHELLAN
Member (Technical)

JAGDISH

Sd/-
KULDIP KUMAR KAREER
Member (Judicial)